

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3855  
ANSWERED ON:22.08.2003  
EXCISE DUTY DUE FROM ITC AND HINDUSTAN LEVER .  
PRIYA RANJAN DASMUNSI

**Will the Minister of FINANCE be pleased to state:**

- (a) the total excise duty due from ITC and Hindustan Lever since 1987, till date;
- (b) the amount of the above companies have been questioned by the companies by seeking judicial relief in the Court of Law; and
- (c) the progress of the litigation till-date?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO V. ADSUL)

(a), (b) & (c): The information is being collected and will be laid on the Table of the House.